

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

CP(C)/181/00040/2018
in
ORIGINAL APPLICATION NO. 814/2017

Friday, this the 7th day of December, 2018

CORAM

**HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER**

P.Thangakoya, aged 64 years
S/o.Late.K.K.Pookoya
Poothiyal House
Androth, UT of Lakshadweep
Pin – 682 551
Executive Officer (Retired)
Lakshadweep Khadi and Village Industries Board
Kavaratti, UT of Lakshadweep

[By Advocate Mr.Pramod Kumar]

V.

1. Farooq Khan, (Age is not known to the petitioner)
(Father's name is not known to the petitioner)
Administrator
U.T of Lakshadweep
Kavaratti, Pin – 682555

2. Vivek Pandey (Age is not known to the petitioner)
(Father's name is not known to the petitioner)
Secretary (Services)
U.T of Lakshadweep
Kavaratti, Pin -682 555 ... **Respondents**

(By Advocate Mr.S.Manu)

This application having been finally heard on 7.12.2018, the Tribunal on the same day delivered the following in the open court.

O R D E R (ORAL)

Per: MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

Mr.Pramod Kumar, learned counsel for the petitioner submitted that this Contempt Petition can be closed as the Order of this Tribunal has been fully complied with. Accordingly, CP(C) is closed. Notices shall stand discharged. No costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures

Annexure P1 - Certified copy of the Order in O.A No.814 of 2017 of the Central Administrative Tribunal Ernakulam Bench dated 27.10.2017.

Annexure R2(a) - True copy of the order F.No.12/46/2011-Services dated 28.6.2018 issued by the 2nd respondent

Annexure R2(b) - True copy of the letter F.No.1/1/2010-Finance/4193 dated 25.8.2018 of the Accounts Officer (Secretariat)

Annexure R2(c) - True copy of the Pension Payment Order dated 27.8.2018

Annexure R2(d) - True copy of the Pension Payment Order dated 27.8.2018

Annexure R2(e) - True copy of the Pension Payment Order dated 27.8.2018.

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